

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 1236/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R. VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE COMPANY: Mr. Nitin Khandela Wal Vs. Maini Construction Equipments Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 433(e), 434 & 439

S.NO.      NAME      DESIGNATION      REPRESENTATION      SIGNATURE

①	DUSHYANT K. MAHANT ANIKUR MITTAL for Petitioner	②	MK
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**ORDER**

Learned counsel for the petitioner requests for two weeks time to file paper books of the petition along with annexures, if any. He prays for grant of time to file compliance affidavit in terms of the notification dated 07.12.2016 which has notified Rules known as Companies (Transfer of Pending Proceedings) Rules, 2016.

List on 12.04.2017.

[Signature]  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

[Signature]  
(R. VARADHARAJAN)  
MEMBER (J)